

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

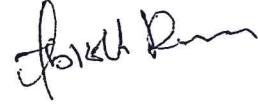
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/220,221,222/CAA/2017  
NAME OF THE TRANSFEROR : POPULAR VEHICLES & SERVICES PVT LTD  
NAME OF THE TRANSFEROR : POPULAR MEGA MOTORS (I) PVT LTD  
NAME OF THE TRANSFERRE : POPULAR AUTO SPARES PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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Mr. RAJAN SHABAKH &  
Mr. ABUSHER RAMAN  
(9686603576)

Counsel for  
Petitioners



**ORDER**

Counsel for the applicant present and made his submissions. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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